

No. A.1324/1994

NOTIFICATION

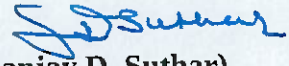
The Honourable Chief Justice, High Court of Gujarat, Ahmedabad has been pleased to appoint Dr. Purvi Kaushikbhai Pandya, 11th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Civil Court Ahmedabad(Rural), Ahmedabad as Assistant Director, Gujarat State Judicial Academy, Ahmedabad, on deputation basis.

Further, Honourable the Chief Justice has been pleased to direct Dr. Purvi Kaushikbhai Pandya to report for taking charge of the post on 17/08/2026.

By order of the Honourable Chief
Justice of the High Court of Gujarat.

High Court of Gujarat at Sola,
Ahmedabad - 380 060.

Date : August 10th, 2026.


(Sanjay D. Suthar)
Registrar General

No. A.1324/1994

Copy for information, to:-

1. The Director, Gujarat State Judicial Academy, Ahmedabad.
2. The Secretary to the Government of Gujarat, Legal Department, Gandhinagar.
3. Dr. Purvi Kaushikbhai Pandya, 11th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Civil Court Ahmedabad (Rural), Ahmedabad (Through The Principal District Judge, Ahmedabad (Rural))
4. The Accountant General (Accounts) Gujarat, Rajkot.
5. The Accountant General (Audit), Ahmedabad.
6. The Sub Treasury Officer, High Court Complex, Sola, Ahmedabad.
7. The Assistant Registrar, Nazir Department, High Court of Gujarat, Ahmedabad.
8. The Manager, Government Central Press, Gandhinagar, (for publication in the Gujarat Government Gazette, Part-I, Central Section)

High Court of Gujarat, at Sola,
Ahmedabad - 380 060.

Date : August 10th, 2026.


Registrar General